

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 9121-9122/2014

CHHANNU LAL (DECEASED) THR LRS

Appellant(s)

VERSUS

LAXMI NARAIN (DECEASED) THR LRS & ORS.

Respondent(s)

Date : 24-01-2018 These appeals were called on for hearing today.

For Appellant(s) Ms. Udita Singh, Adv.
 Mr. Vivek Singh, Adv.
 Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant shall within a period of four weeks file proof of publication in respect of respondent No.1 and Lrs. of deceased Respondent Nos. 2 and 3 to 5.

List again on 16.3.2018.

SANJAY PARIHAR
Registrar

MG